

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MR. M V RAMESH

Petition(s) for Special Leave to Appeal (C) No(s). 4399/2014

AWADH NATH DWIVEDI & ORS

Petitioner(s)

VERSUS

STATE OF U.P & ORS

Respondent(s)

(with office report)

Date : 11/03/2016 This petition was called on for hearing today.

For Petitioner(s) Mr. Sadashiv Gupta,Adv.
 Mr. Rohit Singh,Adv.

For Respondent(s) Mr. Anuvrat Sharma,Adv.

UPON hearing the counsel the Court made the following
O R D E R

The Ld. Counsel for the all the respondents has failed to file the counter affidavit within the period stipulated under the rules. Viewed, in that context, the matter shall be processed for listing before the Hon'ble Court, under the rules.

(M V RAMESH)
Registrar

MG